

[Shri Humayun Kabir]

the Victoria Memorial, Calcutta, for the year ended 31st March, 1962.

[Placed in Library. See No. LT-1842/63].

NOTIFICATIONS UNDER THE MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT, 1957

The Parliamentary Secretary to the Minister of Mines and Fuel (Shri Thimmaiah): Sir, I beg to re-lay on the Table

- (i) a copy each of the following Notifications under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957:
 - (i) The Mineral Concession (Fifth Amendment) Rules, 1963 published in Notification No. G.S.R. 1214, dated the 20th July, 1963.
 - (ii) The Mineral Concession (Sixth Amendment) Rules, 1963 published in Notification No. G.S.R. 1243, dated the 27th July, 1963.
 - (iii) The Mineral Concession (Seventh Amendment) Rules, 1963 published in Notification No. G.S.R. 1278, dated the 3rd August, 1963.
 - (iv) Notification No. G.S.R. 1451 dated the 7th September, 1963 making certain amendments in the Second Schedule to the said Act. [Placed in Library. See No. LT-1579/63].
- (ii) a copy of the Coal Bearing Areas (Acquisition and Development) Amendment Rules, 1963, published in Notification No. S.O. 2569, dated the 7th September, 1963, under sub-section (3) of section 27 of the Coal Bearing Areas (Acquisition and Development) Act, 1957. [Placed in Library. See No. LT-1737/63].

ALL INDIA SERVICE (LEAVE) AMENDMENT RULES AND REPORT OF COMMITTEE ON CONTEMPT OF COURTS

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): Sir, I beg to lay on the Table a copy each of the following papers:

- (1) The Madhya Bharat Nurses, Midwives and Health Visitors Council (Reorganisation) Order, 1963 published in Notification No. S.O. 2522 dated the 7th September, 1963, under sub-section (5) of section 4 of the Inter State Corporations Act, 1957. [Placed in Library. See No. LT-1737/63].
- (2) The All India Services (Leave Amendment Rules, 1963 published in Notification No. GSR 1470 dated the 14th September, 1963 under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Library. See No. LT-1444/63].
- (3) Report of the Committee on Contempt of Courts. [Placed in Library. See No. LT-1445/63].

12.43 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 18th November, 1963, has passed the following motion extending the time for presentation of the Report of the Joint Committee of the Houses on the Drugs and Cosmetics (Amendment) Bill, 1963:—

MOTION

"That the time appointed for the presentation of the Report